

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref.No: DGM/LC.I/OIC/2021-22/2674-76 dated: 17-07-2021

**GOVERNMENT ORDER NO:- 4140 –JK (LD ) of 2021**

**DATED:- 02 - 08 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

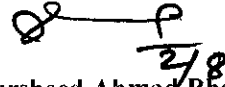
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 02 - 08 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K). Ministry of Home Affairs. Government of India.
4. Commissioner Secretary to Government., Mining Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

A annexure to the Government Order No. -JK(LD) of 2021 dated 02.08.2021

| S.No | Number of the case                      | Title of the case  | (OIC)   |
|------|---|--|---|
| 1    | WP (C) No. /2020                        | Upkar stone crusher V/s UT of J&K and Others                                       | Mr. Vishal Dogra<br>( Driller),<br>District Mineral<br>Officer, Jammu |
| 2    | WP (C) No. /2021                        | Upkar stone crusher V/s UT of J&K and Others                                       |   |
| 3    | WP (C) No. /2021                        | Upkar stone crusher V/s UT of J&K and Others                                       |   |
| 4    | WPPIL No. 07/2014,<br>19/2012           | Dewankar Sharma (Ashish<br>Sharma) & Anr. V/s State &<br>Others                    |   |
| 5    | WP (C) No. /2021                        | Kamal Nain Singh & Others V/s<br>State & Others                                    |   |
| 6    | WP (C) No. /2021                        | Swastik Stone Crusher V/s UT<br>of J&K and Others                                  |   |
| 7    | WP (C) No. /2021                        | Tawi Stone Crusher V/s State nd<br>Others  |   |
| 8    | OWP No. 14/2020<br>1036/2020            | Residents of Village Malpu V/s<br>State & Ors                                      |   |
| 9    | WP (C) No.<br>/2021                     | TBA Infrastructure Pvt. Ltd. &<br>Ors V/s UT of J&K & Ors                          |   |
| 10   | OWP No. 378/2020                        | Inhabitants of Panchayat<br>Garkhal Akhnoor, Jammu V/s<br>UT of J&K & Ors          |   |
| 11   | WP (C) No. /2021                        | M/s Trikuta Stone Crusher &<br>Ors V/s UT of J&K                                   |   |
| 12   | WP (C) No. /2021                        | M/s Trikuta Stone Crusher &<br>Ors V/s UT of J&K                                   |   |
| 13   | WP (C) No. /2020                        | M/s New Oriental Stone Crusher<br>& ors V/s UT of J&K & Ors                        |   |
| 14   | WP (C) No. /2021                        | M/s New Oriental Stone Crusher<br>& ors V/s UT of J&K & Ors                        |   |
| 15   | WP (C) No. /2020                        | M/s Shree Krishna Stone<br>Crusher & Ors V/s UT of J&K<br>& Ors                    |   |
| 16   | WP (C) No. /2020                        | M/s Sumyira Stone Crusher &<br>Ors V/s UT of J&K & Ors                             |   |
| 17   | Contempt No.<br>106/2021 in<br>358/2021 | M/s Hanuman Stone Crusher &<br>Ors V/s UT of J&K & Ors                             |   |
| 18   | LPA No. 2021                            | M/s Jal Ganpati Ganesh Brick<br>Kiln & Ors V/s Ashish Mahajan<br>& UT of J&K & Ors |   |
| 19   | WP (C) No. /2021                        | New B.N. Stone Crusher &<br>Others V/s UT of J&K & Ors                             |   |
| 20   | WP (C) No. /2021                        | Sandeep Kour & Others V/s UT<br>of J&K & Ors                                       |   |

2/8

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|----|---|---|---|
| 21 | WP (C) No. /2021                                | Shree Sai Stone Crusher and Others V/s UT of J&K and Others               |   |
| 22 | WP (C) No. /2021                                | M/s Raavi Stone Crusher Gandial Kathua V/s Mr. Vikas Sharma & Others      | Mr. Bodh Raj (Driller), District Mineral Officer, Kathua                |
| 23 | Contemp No. /2020                               | M/s Raavi Stone Crusher Gandial Kathua V/s Mr. Vikas Sharma & Others      |   |
| 24 | Restoration Petition 6245/2019 CCP (S) 450/2018 | Rajesh Kumar V/s State and Others   |   |
| 25 | Contempt No. 334/2019                           | M/s Sant Enterprises V/s R.N. Pandita ( Director Fisheries) and Others    |   |
| 26 | WP (C) No. 1868/2021                            | M/s Swaraj Enterprises V/s UT of J&K & Others                             |   |
| 27 | WP (C) No. 2015/2020                            | M/s Swaraj Enterprises V/s UT of J&K & Others                             |   |
| 28 | WP (C) No. /2021                                | M/s Swaraj Enterprises V/s UT of J&K & Others                             |   |
| 29 | WP (C) No. 1182/2021                            | M/s Rajput Earth Movers and Construction Company V/s UT of J&K and Others |   |
| 30 | WP (C) No. 623/2016                             | Khurshida Begum V/s State and Others                                      |   |
| 31 | WP (C) No. /2021                                | CRB Enterprises and Others V/s UT of J&K and Others                       | Mr. Shafiq Ahmed Choudhary (Driller) , District Mineral Officer Samba   |
| 32 | Arbitration Application                         | Kulbir singh Sambyal V/s UT of J&K & Others                               | Mr. Shafiq Ahmed Choudhary (Driller) , District Mineral Officer Samba   |
| 33 | WP (C) No. /2021                                | Inhabitants of village Bagnoti, Nowshera                                  | Mr. J.S. Pawar ( Geologist Grade-II), District Mineral Officer, Rajouri |
| 34 | WP (C) No. 1467/2020                            | M/s Mehr Cements Pvt. Ltd V/s UOI & Others                                | R. Romesh Gandotra, Assistant Mining Engineer                           |
| 35 | WP (C) No. /2021                                | Rahul Kreed V/s UT of J&K & Others  | Ms. Parvinder Kour, Deputy Director                                     |
| 36 | SWP No. 445/2017                                | Sandeep Gupta and Others V/s State and Others                             | Ms. Parvinder Kour, Deputy Director                                     |

29  
4/8